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FORM- E

Form of supply of information to the applicant
[Rule 4 (iv)]

Ope

By post/email

No. HC.XXXV -4/2018/ 116 / RTI

Dated 5th June, 2018

From Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court

To Shri Utkarsh Kumar,
SDO Road Mahua Chowk,
Mishra Bhawan, Hajipur,
Bihar- 844101

Sub: Your RTI Application dated 10/05/2018.
Regd. Vide ID No. 91/2018 dated 29/05/2018.

Ref: Letter No. 15011/96/2016-Jus(AU)-96 21.05.2018 of the Section Officer & CAPIO,
Government of India, Ministry of Law & Justice, Department of Justice, New Delhi.
Sir,

With reference to the above, the information pertaining to query is provided herein below:

Reply to Query number :-	Assam	Nagaland	Mizoram	Arunachal Pradesh	Total of 4 states
10. No. of Judicial Officers in District Courts:					
Grade-I	89	11	10	5	115
Grade-II	79	6	14	5	104
Grade-III	<u>140</u>	<u>3</u>	<u>17</u>	<u>5</u>	<u>165</u>
Total	<u>308</u>	<u>20</u>	<u>41</u>	<u>15</u>	<u>384</u>
11.No. of sanctioned posts in District Courts:					
Grade-I	104	13	10	6	133
Grade-II	90	7	14	7	118
Grade-III	<u>194</u>	<u>12</u>	<u>34</u>	<u>13</u>	<u>253</u>
Total	<u>388</u>	<u>32</u>	<u>58</u>	<u>26</u>	<u>504</u>
12. Pendency of cases in District courts (subordinate courts) under the jurisdiction of the Gauhati High Court (as on 30/04/2018).	288241	5060	5991	9871	309163
13. Pendency of cases in the Gauhati High Court (as on 31/03/2018).	Principal Seat 27929	Kohima Bench 382	Aizwal Bench 380	Itanagar Bench 1042	Total 29733

Yours faithfully,

5.6.18

Registrar (Judl) & PIO

Gauhati High Court, Guwahati

Memo No. HC. XXXV - 04/2018/ 117 /RTI Dated 5th June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

5.6.18

Registrar (Judl) & PIO

5.6.18

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etc by post / mail

FORM-D
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-01/2018/ 118 / RTI
Dated 5th June, 2018

From: Smt. A.Ajitsaria
Registrar (Judl) &PIO
Gauhati High Court.
Guwahati – 781 001

To : Mr. T V Sundaresam
D 211 Lok Terrace
Plot 16 Sector 17
Vashi
Navi Mumbai 400703

Sub : Reply under RTI Act, 2005.

Ref: Your RTI application dated 10.05.2018
Registered ID No. 92/2018 dated 29.05.2018

Sir,

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through IPO, ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'High Court Guwahati'.

Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

Yours faithfully,

Enco: IPO no: 39F 316093

5.6.18

Registrar (Judl) & PIO
Gauhati High Court

Recd
05/06/2018

